

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Criminal Appeal No(s). 564/2018

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

SHEO MANGAL & ANR.

Respondent(s)

Date : 15-04-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Ruchira Goel, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete qua respondent No.2 but no one has entered appearance on his behalf.

Ld. Counsel for appellant has filed copy of death certificate in respect of deceased respondent No.1. Viewed thus, the matter be processed for listing before the Hon'ble Judge in Chambers for further directions. Await orders. List thereafter.

RAJESH KUMAR GOEL
Registrar

MG